

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

185/241/ND/18

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2018**

**NAME OF THE COMPANY: M/s. Ajay Kumar Singal V/s. M/s. Pinkku Chits  
Pvt & Ors.**

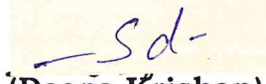
**SECTION OF THE COMPANIES ACT: 241**

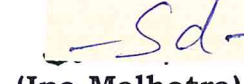
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present: None**

**ORDER**

Present none. In the interest of justice, adjourned to 21<sup>st</sup> December, 2018.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**